

Central Administrative Tribunal, Principal Bench

C.P. No.347 of 2002

IN

O.A. No.1427 of 2002

New Delhi this the 30th day of October, 2002

Hon'ble Mr. M. P. Singh, Member (A)
Hon'ble Mr. Shanker Raju, Member (J)

1. Hari Bhushan
S/o Late Shri G.R. Thukral,
Aged about: 39 years,
Resident of : C-81, Sector IX,
New Vijay Nagar,
Ghaziabad.

And Employed as :

Lecturer (Civil Engineering) in the
Civil Engineering Department of the
Aryabhat Polytechnic,
Delhi.

2. Mrs. Manchanda
W/o Shri Gaurav Manchanda,
Aged about: 31 years,
R/o I-78, 1st Floor,
Kirti Nagar,
Delhi-110015.

And employed as:

Lecturer in the
Architecture Department of the
Aryabhat Polytechnic,
Delhi.

3. Anuj Vats
S/o Shri S.P. Vats,
Aged about: 26 years,
R/o G-10, M.C.D. Colony,
Dhakka,
Near Kingsway Camp,
Delhi-110009.

And employed as:

Lecturer (Civil Engineering) in the
Aryabhat Polytechnic,
Delhi.

4. Mrs. Daist Raina
W/o Shri Satish Bhatt,
Aged about : 34 years,
Resident of: JP-73, Maurya Enclave,
Pitampura,
Delhi.

And employed as:

Lecturer (Chemistry) in the
Aryabhat Polytechnic,
Delhi.

5. Mrs. Shobhna Yadav
 W/o Shri Sanjeev Kumar Yadav,
 Aged about: 27 years,
 Resident of: A-5, Delhi Admn. Officers Flats,
 Model Town-I,
 Delhi-110009.

And employed as:

Lecturer (Civil Engineering) in the
 Aryabhat Polytechnic,
 Delhi.

6. Mrs. Neelam Kassarwani,
 W/o Shri Rakesh Chandra Kesarwani,
 Aged about: 37 years
 Resident of: Type-III, 903,
 Delhi Admn. Flats,
 Gulabi Bagh,
 Delhi-110007.

And employed as:

Lecturer (Electrical Engineering) in the
 Electrical Engineering Department of the
 Aryabhat Polytechnic,
 Delhi.

7. Mrs. Neera Chandra
 W/o Shri Sanjay Chandra,
 Aged about: 35 years,
 Resident of: B-2/59, Phase-II,
 Ashok Vihar,
 Delhi-110052.

And employed as:

Lecturer (G.F.T.) in the
 G.F.T. Department of the
 Aryabhat Polytechnic,
 Delhi.

8. Arvind Kumar
 S/o Shri S.P. Gupta,
 Aged about: 35 years,
 Resident of: BM-29 (E), Shalimar Bagh,
 Delhi-110088.

And employed as:

Lecturer (Mechanical Engineering) in the
 Mechanical Engineering Department of the
 Aryabhat Polytechnic,
 Delhi.

9. Vijay Singh Sengar,
 S/o Late Shri V.S. Sengar,
 Aged about: 31 years,
 Resident of: Flat No.22,
 Model Apartment, Sant Nagar Road,
 Pitampura,
 Delhi-110034.

And employed as:

Lecturer (Electrical Engineering) in the Electrical Engineering Department of the Aryabhat Polytechnic, Delhi.

10. Karun Saxena
S/o Late Shri H.N. Saxena,
Aged about: 55 years,
Resident of: A-1B/39-C, D.D.A. Flats,
Paschim Vihar, New Delhi-110063.

And employed as:

Lecturer (Electrical Engineering) in the Pusa Polytechnic, Pusa,
New Delhi-110012.

11. Mrs. Manju Gupta
W/o Shri Anoop Gupta,
Aged about: 31 years,
Resident of: 472/41, Chisti Chaman,
Kishan Ganj, Delhi-110007.

And employed as:

Lecturer (Electrical Engineering) in the Pusa Polytechnic, Pusa,
New Delhi-110012.

12. Mrs. Neela Nagpal,
W/o Shri Harish Nagpal,
Aged about: 31 years,
Resident of: 21/23, III Floor,
West Patel Nagar,
New Delhi-110008.

And employed as:

Lecturer (Electrical Engineering) in the Pusa Polytechnic, Pusa,
New Delhi-110012.

13. Mrs. Shalini Bisht
W/o Shri B.S. Bisht,
Aged about: 29 years,
Resident of: C-7/25, Keshavpuram,
Lawrence Road, Delhi.

And employed as:

Lecturer (Fashion Designing) in the Kasturba Polytechnic,
New Delhi.

14. Yashpal Singh
S/o Shri Karan Singh,
Aged about: 40 years,
Resident of: RZE-II/24,
New Roshanpura Extension,
Najafgarh,
New Delhi-110043.

And employed as:

Lecturer in Physics
 Kasturba Polytechnic,
 Pitampura,
 Near T.V. Tower,
 Delhi-110001.

- Applicants/petitioners

(Some of applicants in person though their counsel is absent)

Versus

1. Mrs. Shallaja Chandra
 Chief Secretary,
 Government of National Capital Territory of
 Delhi, Old Secretariat,
 Delhi.
2. Shri Narendra Prasad,
 Director,
 Directorate of Training & Technical Education,
 Muni Maya Ram Marg,
 Pitam Pura,
 New Delhi.
3. Shri B.D. Mehandiratta,
 Principal,
 Aryabhat Polytechnic,
 G.T. - Karnal Road,
 Delhi.
4. Shri V. Narayanan,
 Principal,
 Pusa Polytechnic,
 Pusa, New Delhi-110012.
5. Mrs. Nirupama Gupta,
 Principal,
 Kasturba Polytechnic,
 Pitam Pura,
 Delhi.

- Respondents

(By Advocate : Shri Shri J.A. Chaudhary, learned proxy
 counsel for Shri George Paracken)

ORDER (ORAL)

Hon'ble Mr. Shanker Raju, Member (J)

Heard arguments on C.P.

2. Vide order dated 7.6.2002, the applicants who were appointed as Lecturers on contract basis, the

operation of the impugned order dated 8.3.2002 was stayed and the respondents were directed to continue the applicants as contractual lecturers.

3. While in this Contempt Petition, it is contended that although the applicants have been allowed to continue but they have not been paid salaries for the period they have worked.

4. In these circumstances, the present Contempt Petition is disposed of with a direction to the respondents to pay the salary to the applicants, if not already paid, on the strength of interim order passed on 7.6.2002, within a period of 15 days from today.

5. Shri J.A. Chaudhary, learned proxy counsel for the respondents states that the issues involved in the present case are in all fours covered by the decision dated 24.7.2002 of this Tribunal in OA No.580/2002 in the case of Prakash Chandra Vs. Lt. Governor and others.

6. In this view of the matter, list the present OA for possible final hearing on 15.11.2002.

7. Subject to aforesaid C.P. is disposed of and the notices issued to the alleged contemnors are discharged.

S. Raju
(Shanker Raju)
Member (J)

/ravi/

M.P. Singh
(M.P. Singh)
Member (A)